

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No217
CP(IB)/136(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Indian Bank (Erstwhile Allahabad Bank)
V/s
Sumit Suresh Bhatnagar

.....Applicant

.....Respondent

Order delivered on 07/07/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sunil Bhavsar, Adv.
For the Personal Guarantor : Mr. Kunal Vaishnav, Adv.

ORDER

Learned Counsel Mr. Vaishnav for personal guarantor states that the copy of application is received today, hence, he seeks and is granted two weeks time to reply.

Rejoinder, if any, one week thereafter.

List on 30.08.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**